

**NATIONAL COMPANY LAW TRIBUNAL**  
**CUTTACK BENCH**  
**COURT No. 1**  
**VC AND PHYSICAL (HYBRID) MODE**

ITEM No. 109  
CP (IB) No. 52/CB/2022

**Proceedings under Section 95 (1) IBC**

**IN THE MATTER OF:**

Punjab National Bank

.....Applicant

V/S

Pramod Chandra Rath

....Respondent

**Order delivered on 11/07/2024**

**Coram:**

Shri Deep Chandra Joshi, Hon'ble Member(J)

Shri Rajeev Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant

Mr. S. Jena, FCS.

For the Respondent

Mr. S. S. Padhy, Adv.

**ORDER**

1. Ld. Authorised Representative, FCS, Mr. S. Jena, appeared for the petitioner.
2. Ld. Counsel, Mr. S. S. Padhy, appeared for the respondent.
3. Pleadings are completed in this matter.
4. List the matter before the regular Bench on 01.08.2024.

Sd

**Rajeev Mehrotra**  
**Member (Technical)**

Sd

**Deep Chandra Joshi**  
**Member (Judicial)**